

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
164/16	TP 185/17	Hearing	391/ 394	Mindtree Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **M.K. Dilip & G. Narayana**
Advocate
Latva Legal
Bangalore
9986633098

2. **SINCHANA.M.R.** **Smt. M.R.** **9961320082**
(ROC)

ORDER

Heard Counsel for petitioner. Today Counsel for petitioner filed second Additional documents along with Affidavit. Smt. M.R Sinchana, Standing Counsel for Central Government appearing on behalf of ROC & R.D is present. Heard Smt. M.R Sinchana. For orders reserved.

Member (J)

Member (T)